

**Central Administrative Tribunal
Principal Bench**

**OA No.378/2018
MA No.393/2018**

New Delhi, this the 30th day of January, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Prahlad Singh (Mali) (Retd.), Aged about 62 years, Group D, S/o Shri Bhudatt Singh, 1191, Jahangirpur, Delhi, Last Posted at : North DMC, Ward No.11, Civil Line Zone, 16 Rajpura Road, Delhi.
2. Satya Pal (Mali), Aged about 59 years, Group D, S/o Shri Maiku Lal, R/o A-57, Bir Singh Colony, Budh Vihar, Delhi-110086, Rohini Zone, NDMC, Delhi.
3. Babu Lal (Retd.), Post-Chowkidar, Group D, Aged about 63 years, S/o Shri Chet Ram, Kasturba Hospital, Jamamnit, CSD City Zone, NDMC, New Delhi.
4. Raj Singh(Retd.), Aged 61 years, Post-Pump Operator, Group D, No.10042751, Sector 5, Rohini Zone, Horticulture, NDMC, New Delhi.

...Applicants

(By Advocate : Ms. Garima Sachdeva)

Versus

1. North Delhi Municipal Corporation, Through Commissioner, Dr. S.P. Mukherjee, Civic Center, J.L. Nehru Marg, Minto Road, New Delhi-110002.
2. The Director Horticulture, North Delhi Municipal Corporation, Dr. S.P. Mukherjee, Civic Center,

J.L. Nehru Marg, Minto Road,
New Delhi-110002.

3. The Assistant Commissioner (Hort.),
North Delhi Municipal Corporation,
Dr. S.P. Mukherjee, Civic Center,
J.L. Nehru Marg, Minto Road,
New Delhi-110002.

...Respondents

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

When the matter was taken up for hearing, learned counsel for applicant seeks to withdraw the instant OA with liberty to avail his remedies, in accordance with law.

2. Accordingly, the OA is dismissed as withdrawn with the liberty as aforesaid. No costs.
3. Pending MA, if any, also stands disposed of.

(NITA CHOWDHURY)
MEMBER (A)

(V. AJAY KUMAR)
MEMBER (J)

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